

PATNA HIGH COURT, PATNA

NOTICE FOR TENDER CANCELLATION

It is hereby informed that the Tender Notice No. 71819 / 2024 – 25 (C.O.'s Office) dated 12.09.2024 for misc. works in the Patna High Court, Patna, on outsourcing basis, is cancelled.

All those firms, who have submitted their bids against the aforesaid tender may collect the same alongwith the Earnest Money Deposit, from the C.O.'s Office in working days during office hours.

Date : 04.02.2025


Registrar General
Patna High Court, Patna